
**MINISTRY OF AGRICULTURE, DEPARTMENT OF ANIMAL
HUSBANDRY AND DAIRYING, DELHI MILK SCHEME, JUNIOR
LIBRARIAN GROUP 'C' RECRUITMENT RULES, 1994**

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SCHEDULE 1 :-

**MINISTRY OF AGRICULTURE, DEPARTMENT OF ANIMAL
HUSBANDRY AND DAIRYING, DELHI MILK SCHEME, JUNIOR
LIBRARIAN GROUP 'C' RECRUITMENT RULES, 1994**

G.S.R. 219, dated 22nd April, 19961.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Librarian in the Ministry of Agriculture, Department of Animal Husbandry and Dairying, Delhi Milk Scheme, namely: -

1. Short title and commencement :-

(1) These rules may be called the Ministry of Agriculture, Department of Animal Husbandry and Dairying, Delhi Milk Scheme. Junior Librarian Group 'C' Recruitment Rules, 1994.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification, scale of pay :-

The number of post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications, etc. :-

The method of recruitment to the said post, age-limit, qualifications and other matters relating thereto shall be as specified in Columns

5 to 14 of the said Schedule.

4. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE					
Name of the post.	No. of posts	Classification.	Scale of pay.	Whether selection post or non-selection post.	Age-limit for direct recruits.
1	2	3	4	5	6
Junior Librarian.	1* (1994)	General Central Service, Group 'C'	Rs. 1200-30-1560-EB-40-	Not applicable.	Not exceeding 28 years. (Relaxable for

	pendent on workload.	Non-Gazetted, Non-	2040/.		those Government servants
		Ministerial.			who have ren
					dered at least
					three years con
					tinuous service
					under the Go
					vernment upto
					the age of 40
					years in the
					case of general
					candidates and
					45 years in
					the case of
					the Scheduled
					Castes and the
					Scheduled Tri
					bes in accord
					ance with the
					instructions is
					sued by the
					Central Govern
					ment).
					Note : The cru
					cial date for
					determining the
					agelimit shall
					be the closing
					date for receipt
					of applications
					from
					candidates
					in India (and
					not the closing
					date prescribed
					for those in
					Assam, Megha-
					laya, Arunachal
					Pradesh, Mizo-
					ram, Manipur.
					Nagaland, Tri-
					pura, Sikkim.
					Ladakh Divi
					sion of Jammu

					and K-ashmir
					State, Lahaul
					and Spiti dis
					trict and Pungi
					sub-division of
					Chamba Dis
					trict of Hima-
					chal Pradesh,
					Andaman and
					Nicobar Islands
					or Lakshad-
					weep).